

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-128
IB-1004(ND)/2020

IN THE MATTER OF:

High wings solutions private limited

....APPLICANT

SECTION

U/s 59

Order delivered on 12.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the Respondent :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.03.2021.


(MadhuNarula)
Court Officer